

Court No. - 73

Case :- APPLICATION U/S 482 No. - 9722 of 2022

Applicant :- Mukhtar Ansari @ Mokhtar Ansari

Opposite Party :- State of U.P. and Another

Counsel for Applicant :- Upendra Upadhyay

Counsel for Opposite Party :- G.A.,Ratnendu Kumar Singh

Hon'ble Rajiv Gupta,J.

The case stands released.

Put up before another Bench after seeking nomination from Hon'ble The Chief Justice/ Senior Judge, if possible on 02.05.2022 as fresh, showing the name of Shri Ratnendu Kumar Singh as counsel for the State.

Order Date :- 20.4.2022

Nadim